



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

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**O.A. No.60/1334/2019 Date of decision: 16.01.2020
M.A. No.60/2056/2019**

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MR. MOHD. JAMSHED, MEMBER (A).**

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1. Neha aged 24 years, D/o Shri Hoshiar Singh, R/o Flatnok 12 GHS 92, Sector-20, Panchkula, District, Panchkula, Haryana.
2. Sandeep Bhardwaj aged 33 years, S/o Sunder Lal, R/o G-105, Rail Vihar, MDC, Sector-4, District Panchkula, Haryana.
3. Hardeep aged 26 years, D/o Ram Niranjan, R/o #3062, GF, Sector-39D, Chandigarh.
4. Rupinder Kaur aged 28 years, D/o Jarnail Singh, R/o House No.40, Near Gugga Mari Village Dhanas, Chandigarh.
5. Shubham Sharma, aged 25 years, S/o Vidya Prakash Sharma, R/o VPO Ratti Tehsil Balh, District Mandi (H.P.), Himachal Pradesh 175008.
6. Indu Bala aged 28 years, D/o Om Parkash, R/o GF-7, Asha Niwas, Zirakpur, Mohali, Punjab.
7. Ravi Nokwal, aged 27 years, S/o Rameshwar Dutt, R/o GF-7, Asha Niwas, Zirakpur, District Mohali, Punjab.
8. Kapil Goel, aged 27 years, S/o Ved Parkash, R/o V.I.O. Bazidpur, Fazilka, District Fazilka.
9. Anuradha aged 22 years, D/o Jai Parkash, R/o #223, Sector-32 A, Chandigarh.
10. Ashita Kamboj aged 25 years, D/o Madan Lal Kamboj, R/o 2288/1A, Guru Nanak Colony, Ludhiana, District Ludhiana.
11. Arshdeep Singh, aged 25 years, S/o Satwant Singh, R/o #1586, Phase-10, Mohali, District Mohali, Punjab.
12. Sanjeev Kumar aged 26 years, S/o Jagdish Kumar, R/o VPO Waryam Khera, Tehsil Abohar, District Fazilka.
13. Deepu aged 22 years, S/o Shri Anil Kumar, R/o VPO Bamla, District Bhiwani, Haryana.



14. Ashwani Kumar aged 24 years, S/o Sh. Pargat Singh, R/o #402, Sector 15A, Chandigarh.
15. Hitesh Saini aged 24 years, S/o Mohan Lal Sini, R/o #8021 Sector-41/A, Chandigarh.
16. Anuj Tomer aged 24 years, S/o Naresh Tomer, R/o VPO Naharpur, Yamuna Nagar, District Yamunanagar.
17. Madhur Kataria, aged 24 years, S/o Rakesh Kumar Kataria, R/o #4, ST No.1R, GTB Nagar, Faridkot, Punjab.
18. Shivanshu aged 26 years, S/o Milap Singh, R/o #2168, 22-C, Chandigarh.
19. Saurav Chaudhary, aged 25 years, S/o Pritam Chand, R/o #5 Phase, Mohali, District Mohali, Punjab.
20. Prabhat Kumar, aged 20 years, S/o Dheeraj Kumar, R/o #1369 New Indira Colony, Manimajra, Chandigarh.
21. Anil Kumar aged 34 years, S/o Joginder Pal, R/o #08673, Old Mata Gujri Enclave, Chandigarh.
22. Ashmit Arora, aged 22 year, S/o H.P. Arora, R/o #3422, Sector-35A, Chandigarh.
23. Kirandeep Kaur aged 22 years, D/o Kulwant Singh, R/o Jangpur, Banur District Patiala, Punjab.
24. Shueta Sachdeva aged 25 years, D/o Subhash Chander Sachdeva R/o #1281, Sector-35B, Chandigarh.
25. Mandeep Singh, aged 34 years, S/o Jagtar Singh, R/o #1120, Village Burail, Sector-45B, Chandigarh.

All ground C.

...APPLICANTS VERSUS

1. Chandigarh Administration through its Administrator, Chandigarh-160007.
2. Secretary Personnel, Chandigarh Administration, Deluxe Building, Sector-9, Chandigarh-160009.
3. University Institute of Applied Management Sciences (Examination Unit) Chandigarh, through its Director, South Campus, Behind P.U. Alumni House, Udyog Path, University Road, Sector-25, CHandigarh-160014.

...RESPONDENTS

PRESENT: Sh. Mani Ram Verma, counsel for the applicants.
Sh. G.S. Chhina vice Sh. G.S. Sandhu, counsel for the respondents.



ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the applicants submits that this O.A. has been rendered infructuous as prayer of the applicants was for change of date of test of Steno Typist from 22.12.2019 to some other date and test stands conducted on indicated date.
2. In view of the above, the O.A. along with M.A. is disposed of as infructuous, with liberty to the applicants to agitate the matter by filing a separate petition.

**(MOHD. JAMSHED)
MEMBER (A)**

Date: 16.01.2020.
Place: Chandigarh.

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**(SANJEEV KAUSHIK)
MEMBER (J)**